

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.49/(MAH)/2013
CA No. 210/2013

CORAM:

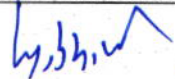

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI ASHOK KUMAR MISHRA
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.
V/s.
M/s. Shirwal Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mahesh Athavale Anagha Anasingaraju	PLD for Respondent No. 1, 2, 3, 6, 7, 9 to 15	 anagha
2.	Amit Dubey	for Petitioner	

COMMON ORDER

C.A. No. 206/2013 In T.C.P. No. 45/397-398/CLB/MB/MAH/2013

C.A. No. 207/2013 In T.C.P. No. 46/397-398/CLB/MB/MAH/2013

C.A. No. 208/2013 In T.C.P. No. 47/397-398/CLB/MB/MAH/2013

C.A. No. 209/2013 In T.C.P. No. 48/397-398/CLB/MB/MAH/2013

C.A. No. 210/2013 In T.C.P. No. 49/397-398/CLB/MB/MAH/2013

C.A. No. 211/2013 In T.C.P. No. 50/397-398/CLB/MB/MAH/2013

T.C.P. No. 51/397-398/CLB/MB/MAH/2013

C.A. No. 212/2013 In T.C.P. No. 52/397-398/CLB/MB/MAH/2013

T.C.P. No. 53/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present.
2. On the request of the Learned Counsel of the Petitioner seeking adjournment.
Granted.
3. Adjourned to **1st August, 2017.**

Sd/-

Ashok Kumar Mishra
Member (Technical)
Dated: 13.07.2017

Sd/-

M.K. Shrawat
Member (Judicial)